


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CH/20/2017  
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
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1)	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Petitioner	
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**ORDER**

Shri G V Mohan Kumar, counsel for the petitioner present and sought time for filing some documents in support of his petition. At request time extended. Put up on **14.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)